

ing loss of revenue to the exchequer and inconvenience to officers waiting for accommodation;

(c) whether any unauthorised sub-letting of C.S.I.R. accommodation in Jamshedpur has come to the notice of Government; and

(d) whether Government have received any representation from staff in this regard and if so, the action taken thereon?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir, not in disregard of the rules.

(b) No, Sir. Few quarters built in the premises of Low Shaft Furnace Plant are meant exclusively for essential staff, including security, attached to the plant and are not available for general allotment.

The quarter in question has since been occupied w.e.f. 1st April, 1967 and, being rent free, there is no question of any loss of revenue.

(c) No, Sir.

(d) No representation has been received from any staff member of the laboratory. However, representations from some Associations have been received. Since these are not recognised Associations, no reply has been sent.

खानों में दुर्घटनाएँ

1739. श्री श्रीकार लाल बेरवा : क्या अम तथा पुनर्वास मन्त्री यह बताने की कृपा करेंगे कि :

(क) 1966-67 में विभिन्न खानों में कितनी दुर्घटनाएँ हुईं;

(ख) उनके परिणाम स्वरूप कितने खनिक मारे गये; और

(ग) मृत व्यक्तियों के परिवारों को कितनी सहाय्य प्रतिकर के रूप में दी गई ?

अम, रोजगार तथा पुनर्वास मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) अप्रैल, 1966 से मार्च, 1967 तक 264 घातक दुर्घटनाएँ ?

(ख) 311 ।

(ग) इस प्रकार का मुआवजा कर्मकार प्रतिकर आयुक्तों द्वारा दिया जाता है, जो कि राज्य सरकारों द्वारा नियुक्त किए जाते हैं। दुर्घटना द्वारा मृत्यु की सूची में दिया जाने वाला अधिकतम मुआवजा 10,000/- रुपये है। प्रत्येक मामले में दिए गए मुआवजे का ब्यौरा उपलब्ध नहीं है।

Employees in Laccadive, Minicoy and Amindive Islands

1740. Shri P. M. Sayeed: Will the Minister of Home Affairs be pleased to state:

(a) the number of Class I, Class II, Class III and Class IV officers employed in the Administration of the Union territory of Laccadive, Minicoy and Amindive Islands at present;

(b) the number of officers who are natives of the Islands in each category of posts;

(c) whether it is a fact that even for Class IV posts, recruitments have been made from persons belonging to the mainland, when sufficient number of eligible candidates for such posts is available in the Islands; and

(d) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). A statement is attached.

(c) No, Sir.

(d) Does not arise.

STATEMENT

Classification of posts	Total number of posts	Number of posts held by natives of the islands
(1)	(2)	(3)
Class I	2	Nil
Class II	24	1
Class III	649	146
Class IV	266	215

Tellicherry Head Post Office

1741. Shri P. Gopalan:
Shri A. K. Gopalan:
Shri P. Ramamurti:

Will the Minister of Communications be pleased to state:

(a) whether Government had acquired a site for the construction of a building for the Tellicherry Head Post Office;

(b) if so, when the site was acquired;

(c) whether the work on the building has started;

(d) if not, the reasons therefor;

(e) when the work will start; and

(f) when it will be completed?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) Yes.

(b) 25th July, 1961.

(c) No.

(d) The work could not be taken up during 1966-67 for want of funds.

(e) Tenders for the work were opened on 22nd May, 1967. The rates being on the high side, tenders are being reinvited. If reasonable rates are received on recall, the work is

likely to be started during August, 1967.

(f) 18 months after commencement.

Indian Service of Engineers

1742. Shri G. S. Mishra: Will the Minister of Home Affairs be pleased to state:

(a) the reasons for the delay in constituting the Indian Service of Engineers;

(b) the number of engineers unemployed at present in the country;

(c) the measures taken to secure employment for them; and

(d) the turn-out of engineers at present and what will be the rate of increase of unemployment among the Engineers in the next five years?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Divergent views were held by the State Governments on certain basic issues such as, the need for and composition of a Central Cadre in the Service, the general pattern of encadrement of posts, the question of inclusion of teaching and research posts etc. Some decisions have since been taken. A Memorandum along with the draft Cadre Rules, Recruitment Rules and Initial Recruitment Regulations have been sent to all State Governments on 31-3-1967. Further steps to constitute the Service will be taken as soon as their comments are received.

(b) there were 4,335 Engineering Graduates (including post-graduates) on the live register of Employment Exchanges in the country as on 31st December, 1966. Not all unemployed engineers are registered in the Employment Exchange. Those registered also include some who are employed but are seeking better employment. Registration in the Employment Ex-